



**CHRIST**  
(DEEMED TO BE UNIVERSITY)  
BANGALORE | DELHI NCR | PUNE

CONFERENCE COMMITTEE,  
SCHOOL OF LAW, CHRIST (DEEMED TO BE)  
UNIVERSITY, BANGALORE

*PRESENTS*

# 1<sup>ST</sup> SLCU ESSAY WRITING COMPETITION 2025-26

*ON*

TRANSFORMING CORPORATE JURISPRUDENCE:  
EMERGING ISSUES AND FUTURE PATHWAYS

IN ASSOCIATION WITH

**CRESTLAW PARTNERS**  
Advocates

## FACULTY COORDINATOR

DR. SHIBU PUTHALATH  
DR. SACHIN MENON

## MANAGEMENT

DR. FR. THOMAS T V, Director  
DR. JAYADEVAN S NAIR, Dean  
DR. SAPNA S, Associate Dean & HoD,

## STUDENT CONVENORS

MR. AYAN SINGH  
MS. PRAGNA B

## **ABOUT CHRIST UNIVERSITY**

CHRIST (Deemed to be University) emerged from the educational vision of St. Kuriakose Elias Chavara, a notable educationist and social reformer of the nineteenth century in South India. In 1831, he established the first Catholic indigenous congregation, the Carmelites of Mary Immaculate (CMI), which now administers CHRIST. Christ College received autonomy from the UGC in 2004 and was declared a "Deemed to be University" in 2008. It was one of India's first NAAC-accredited institutions and achieved an 'A+' grade in its 2023 re-accreditation, demonstrating a commitment to excellence.

## **ABOUT SCHOOL OF LAW**

School of Law, CHRIST (Deemed to be University) is a premier legal institution dedicated to the continuous and dynamic process of creating legal minds who are par excellence professionals imbued with a profound sense of social responsibility. With over 1,500 students from all over the nation and abroad, its diverse student community is supported by world-class infrastructure. SLCU offers an industry-academia interface, providing extracurricular and co-curricular activities like moot court and debate. Students also get flexible internships to develop essential practical legal skills.

## **ABOUT THE COMPETITION**

The 1st SLCU Essay Writing Competition 2025 is a national-level initiative aimed at encouraging critical thought and academic engagement on recent and emerging developments in corporate law. This event seeks to provide a platform for law students, researchers, and practitioners to express their perspectives through scholarly writing and interactive discussion.



# LAW FIRM PARTNER

## ABOUT CRESTLAW PARTNERS



Established in 2006, CrestLaw Partners is a renowned full-service law firm based in Bangalore, India. The firm has built a strong reputation for providing high-quality legal services across a wide range of practice areas, including corporate law, intellectual property, litigation, real estate, and family law. CrestLaw Partners operates out of a strategically located office in Bangalore.

The firm's experienced team of legal professionals is committed to providing innovative solutions and client-focused services, making it a preferred choice for individuals, startups, and large corporations alike. The firm offers tailored legal solutions and prides itself on its proactive approach to resolving complex legal matters, making it a go-to firm for a diverse range of clients across industries.

## ELIGIBILITY

All students pursuing bachelor's degree in law i.e. three year LL.B./five year LL.B. or a post graduate course from any law school /university /college recognised by the Bar Council of India are eligible to participate in the Competition.

## IMPORTANT DATES

- **Last Date for Registration:** 15<sup>th</sup> November 2025
- **Last Date for Submission:** 15<sup>th</sup> November 2025
- **Results Announcement:** 10<sup>th</sup> December 2025 (tentative)

## SUB-THEMES

- Impact of ESG (Environmental, Social, and Governance) Norms and Corporate Social Responsibility on Corporate Strategy.
- Legal Frameworks for Startups and MSMEs: Fostering Innovation While Ensuring Regulatory Accountability.
- Cross-Border Mergers and Takeovers: Navigating Regulatory Complexities and Investor Protection.
- Insider Trading and Market Abuse: Contemporary Legal Framework and Enforcement.
- *Participants will also be free to write on any topic related to main theme.*

## REGISTRATION FEE

- Single Author: Rs. 300
- Two Authors: Rs. 500
- *The following are the steps to be followed for payment of the aforesaid registration fee: [CLICK HERE](#)*

## AWARDS

- **Winner:** ₹ 7,000 + Certificate of Merit + Internship
- **1st Runner-Up:** ₹5,000 + Certificate of Merit + Internship
- **2nd Runner-Up:** ₹3,000 + Certificate of Merit + Internship
- **Top 10 Entries:** Certificate of Merit
- Certificate of Participation will be awarded to all the participants.

**\*\* Conference Committee will initially connect CrestLaw Partners, Bangalore and the winners, post which they will have to coordinate amongst themselves to schedule the dates and other details of the internship.**

**\*\*\* Neither Conference Committee nor SLCU can be held responsible for the performance or behaviour of the winners during the course of their internship.**

## JUDGING CRITERIA

- Originality and Innovation (30%)
- Clarity of Argument and Structure (25%)
- Legal Research and Depth of Analysis (25%)
- Relevance to the Theme and Contemporary Importance (20%)

**\* The submission will be judged by CrestLaw Partners, Bangalore.**

## SUBMISSION GUIDELINES

- Submission shall be made only in *MS Word format (.doc/.docx)*. PDF form shall not be accepted.
- **Formatting Guidelines:**
  - **Font and Size of Main Text and Footnote:** Times New Roman, 12 Point for main text, and Times New Roman, 10 Point for footnotes.
  - **Size and Alignment:** A4 Size with 1 Inch Margin; all text except headings should be justified.
  - **Footnoting:** The participant has to adopt a uniform style of citation throughout the document.
  - **Spacing:** Submission should be 1.5 spaced (except footnotes, which should be single-spaced).
  - **Word Limit:** The Word limit of the submission is 2500 – 3500 words (excluding footnotes).
  - **Plagiarism:** Any submission that is found to be plagiarized beyond 10% shall be disqualified from the competition.
  - **Anonymity:** Participant shall not include his/her name in the submission's text in any form.
  - **Co-Authorship:** Co-authorship, up to two authors, is allowed.
  - The use of AI is strictly prohibited, if found, the submission will be disqualified.

**[CLICK HERE TO SUBMIT](#)**

# CONTACT US

## EMAIL

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## WEBSITE

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## FACULTY CO-ORDINATORS

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